

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 415
ANSWERED ON 03.02.2022

GRID-INTERACTIVE POWER TARGETS

415. SHRI NAMA NAGESWARA RAO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of Grid-Interactive Power targets set and achieved during the last three years for generation of renewable energy including solar power, biomass power and gasification from waste in the country;
- (b) whether the set targets were achieved in the stipulated time-frame;
- (c) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken by the Government in this regard; and
- (d) the details of proposals approved for generation of solar power in the State of Telangana during the current year, location-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) Hon'ble Finance Minister in his budget speech of 2015-16 announced that “ the Ministry of New and Renewable Energy has revised its target of renewable energy capacity to 175000 MW till 2022, comprising 100000 MW Solar, 60000 MW Wind, 10000 MW Biomass and 5000 MW Small Hydro”.

A total of 151390.73 MW of renewable energy capacity (including large hydro) has been installed in the country as on 31-12-2021.

The details of renewable energy capacity addition (including large hydro) in the country during the last three years and the current year i.e. 2018-19 to 2021-22 (upto December 2021) are given below:

Year	Capacity Installed (in MW)
2018-19	8672.22
2019-20	9061.26
2020-21	7866.13
2021-22 (upto December 2021)	9290.12

Further, the Government has taken several steps to promote renewable energy in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,

- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

(d) The details of projects sanctioned by MNRE in the State of Telangana during the current year i.e. 2021-22 for the generation of solar power in the state is given below:

- (a) 10 MW solar rooftop capacity allocated to Telangana State Northern Power Distribution Company Ltd (TSNPDCL) under Phase-II of solar rooftop programme.
- (b) 40 MW solar rooftop capacity allocated to Telangana State Southern Power Distribution Company Ltd (TSSPDCL) under Phase-II of solar rooftop programme.
